

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4356/2011

(From the judgement and order dated 13/08/2010 in CA No.8/2009 of
The HIGH COURT OF BOMBAY)

M/S THAKKER SHIPPING P.LTD. Petitioner(s)

VERSUS

COMMR.OF CUSTOMS(GENERAL) Respondent(s)

(With appln(s) for c/delay in filing counter affidavit,permission
to file rejoinder affidavit and prayer for interim relief and
office report)

Date: 25/11/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. Kavin Gulati, Adv.
Mr. Tarun Gulati, Adv.
Mr. Rony John, Adv.
Mr. Neil, Adv.
Mr. Praveen Kumar, Adv.

For Respondent(s) Mr. R.P. Bhatt, Sr. Adv.
Ms. Sunita Rani Singh, Adv.
Mr. K. Swami, Adv.
Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following
O R D E R

List for final disposal.

[Charanjeet Kaur]
Court Master

[Veena Khera]
Court Master